

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY
LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.03.2017.

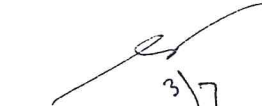
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
I.A 05/2017	No.47/2016	For orders	151 of the CPC	J&D Wilkie Ltd.,

SL.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)

ORDER

Counsel for petitioner is present. Counsel for R2 is present. Orders pronounced in IA 05/17 vide separate order. In the result IA 05/17 is allowed. Additional documents are received as Annexures 60 to 63 on behalf of R2. For enquiry on the main petition posted to 23/03/2017.


Member (J)


Member (T)